

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2840  
ANSWERED ON:30.03.2012  
VIOLATION OF COTPA  
Shekhawat Shri Gopal Singh;Sudhakaran Shri K.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has imposed prohibition of smoking at public places under the provisions of the Cigarettes and Other Tobacco Products Act, 2003 (COTPA);
- (b) if so, the mechanism set up by the Government for the proper compliance of the provisions of COTPA;
- (c) the number of cases registered for violation of the various provisions of the said Act and the action taken/proposed by the Government thereon during the last three years, State/UT-wise;
- (d) whether the Government has sought reports from various States on monthly basis on violation of COTPA;
- (e) if so, the details thereof; and
- (f) the present status of implementation of the National Tobacco Control Programme (NTCP) in the country, State/ UT-wise?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)&(b): The Government of India has notified "The Prohibition of Smoking in Public Places Rules, 2008" whereby smoking is strictly prohibited in all public places. As per Rules, authorized officer mentioned in schedule -III shall be competent to act under and compound the offences committed in violation of the said Rules, 2008.

The Ministry has also formulated Step by Step guidelines to facilitate the implementation of these Rules which has been sent to all State Government to ensure strict compliance of the provisions made under COTPA.

(c): No year-wise information/ data are maintained at this Ministry.

(d)&(e): Yes. A letter has been sent to Director General of Police of all States for incorporating COTPA violation as a part of the monthly crime review and send a monthly report to the Ministry.

(f): The National Tobacco Control Programme (NTCP) has been launched in 42 Districts of 21 States in order to implement the various provisions made under COTPA and to create awareness about the harmful effects of tobacco consumption. A list of NTCP States is Annexed. The programme broadly envisages-

- I. Public awareness/mass media campaigns for awareness building & for behavioral change.
- II. Establishment of tobacco product testing laboratories, to build regulatory capacity, as required under COTPA, 2003.
- III. Mainstream Research & Training – on alternate crops and livelihoods with other nodal Ministries.
- IV. Monitoring and Evaluation including surveillance e.g. Adult Tobacco Survey.
- V. Dedicated tobacco control cells for effective implementation and monitoring of Anti Tobacco Initiatives.
- VI. Training of health and social workers, NGOs, school teachers etc.
- VII. Setting up tobacco cessation centres